NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/226/2017

NAME OF THE PETITIONER(S)

: SRI SAI VIGNESH PAPER MILLS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, COIMBATORE

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Sarath bebe

B. Sarath bebe For Respondent

G. SARHYANARAYOND For Petitioner

B- garlon

(A.lc. MYLSOMY & ASSOILATEE)

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Put up on 08.02.2018.

-sd-(S VIJAYARAGHAVAN)

-5d-

Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc